

- III (i) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Hindustan Insecticides Limited (HIL), for the year 2011-12.

[Placed in Library. See No. L.T. 4578/15/11]

- (ii) Memorandum of Understanding between the Government of India (Ministry of Chemicals and Fertilizers, Department of Chemicals and Petrochemicals) and the Hindustan Organic Chemicals Limited (HOCL), for the year 2011-12.

[Placed in Library. See No. L.T. 4579/15/11]

**Reports and Accounts (2007-08 to 2009-10) of various Universities,
Commissions, Councils, IIT's Missions, Educational Institutes,
Sarva Shiksha, Abhiyan and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRIMATI D. PURANDESWARI): Sir, I lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 31 of the Central Universities Act, 2009:—

- (i) (a) Annual Report of the Central University of Gujarat, for the year 2008-09.

[Placed in Library. See No. L.T. 5144/15/11]

- (b) Annual Report of the Central University of Gujarat, for the year 2009-10.

[Placed in Library. See No. L.T. 5145/15/11]

- (c) Reviews by Government on the working of above University.

- (ii) (a) First Annual Report of the Central University of Jharkhand, Ranchi for the year 2009-10.

- (b) Review by Government on the working of above University.

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) and (ii) above.

[Placed in Library. See No. L.T. 4657/15/11]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (5) of Section 33 of the English and Foreign Languages University Act, 2006:—

- (a) Annual Report of the English and Foreign Languages University (EFL University), Hyderabad, for the year 2007-08.
- (b) Annual Accounts of the English and Foreign Languages University (EFL University), Hyderabad, for the year 2009-10 and the Audit Report thereon.
- (c) Statements by Government accepting the above Reports.

- (2) Statement giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No. L.T. 4733/15/11]

- (3) (1) A copy each (in English and Hindi) of the following papers, under Section 18 and sub-section (4) of Section 19 of the University Grants Commission Act, 1956:—

- (a) Annual Report of the University Grants Commission (UGC), New Delhi, for the year 2009-10.
- (b) Annual Accounts of the University Grants Commission (UGC), New Delhi, for the year 2009-10, and the Audit Report thereon.
- (c) Review by Government on the working of the above Commission.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4734/15/11]

- (4) (1) A copy each (in English and Hindi) of the following papers, under Section 33 of the Tripura University Act, 2006:—

- (a) Annual Report of the Tripura University, for the year 2009-10.
- (b) Review by the Government on the working of above University.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 4570/15/11]

- (5) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—

- (a) Annual Accounts of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2008-09, and the Audit Report thereon.

[Placed in Library. See No. L.T. 4721/15/11]

- (b) Annual Accounts of the Indian Institute of Technology (IIT), Gandhinagar, for the year 2008-09, and the Audit Report thereon.

[Placed in Library. See No. L.T. 4732/15/11]

- (c) Annual Accounts of the Indian Institute of Technology (IIT), Gandhinagar, for the year 2009-10, and the Audit Report thereon.

[Placed in Library. See No. L.T. 4718/15/11]

- (d) Annual Accounts of the Indian Institute of Technology (IIT), Ropar, for the year 2009-10, and the Audit Report thereon.

[Placed in Library. See No. L.T. 4731/15/11]

- (e) Annual Accounts of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2009-10, and the Audit Report thereon.

[Placed in Library. See No. L.T. 4720/15/11]

- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

- (6) A copy each (in English and Hindi) of the following papers, under Section 17 of the National Commission for Minority Educational Institutions Act, 2004:—

- (i) (a) Annual Report of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2009-10.
- (b) Annual Accounts of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2009-10, and the Audit Report thereon.
- (c) Memorandum of Action Taken on the Recommendations of the above Commission in its Annual Report.

[Placed in Library. See No. L.T. 4565/15/11]

- (7) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Indian Council of Historical Research (ICHR), New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. See No. L.T. 4734/15/11]

- (ii) (a) Annual Accounts of the Babasaheb Bhimrao Ambedkar University, Lucknow, for the year 2009-10 under Section 30 of the Babasaheb Bhimrao Ambedkar University (BBAU) Act, 1994.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above.

[Placed in Library. See No. L.T. 4566/15/11]

- (iii) (a) Annual Accounts of the Nagaland University, for the year 2008-09 and Audit Report thereon, under sub-section (4) of Section 32 of the Nagaland University Act, 1989.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above.

[Placed in Library. See No. L.T. 4571/15/11]

- (iv) (a) Annual Report of the Indian Institute of Technology (IIT), Indore, for the year 2009-10.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above.

[Placed in Library. See No. L.T. 4719/15/11]

- (v) (a) Annual Report of the Indian Institute of Technology (IIT), Patna, for the year 2009-10.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. See No. L.T. 4726/15/11]

- (vi) (a) Annual Report of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2008-09.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vi) (a) above.

[Placed in Library. See No. L.T. 4721/15/11]

- (vii) (a) Annual Report of the Indian Institute of Technology (IIT), Bhubaneswar, for the year 2009-10.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (vii) (a) above.

[Placed in Library. See No. L.T. 4720/15/11]

- (viii) (a) Annual Report of the Indian Institute of Technology (IIT), Mandi, for the year 2009-10.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (viii) (a) above.

[Placed in Library. See No. L.T. 4723/15/11]

- (ix) (a) Annual Report of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (ABV-IIIT&M), Gwalior, for the year 2009-10.
- (b) Annual Accounts of the Atal Bihari Vajpayee-Indian Institute of Information Technology and Management (ABV-IIIT&M), Gwalior, for the year 2009-10, and the Audit Report thereon.
- (c) Statement by Government accepting the above Reports.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (ix) (a) and (b) above.

[Placed in Library. See No. L.T. 4735/15/11]

- (x) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Manipur, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (x) (a) above.

[Placed in Library. See No. L.T. 4717/15/11]

- (xi) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan of the Rajiv Vidya Mission, Hyderabad, Andhra Pradesh, for the year 2009-10, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xi) (a) above.

[Placed in Library. See No. L.T. 4722/15/11]

- (xii) (a) Annual Report and Accounts of the National Institute of Technical Teachers Training and Research (NITTTR), Chennai, for the year 2009-10, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (xii) (a) above.

[Placed in Library. See No. L.T. 4716/15/11]

(MR. DEPUTY CHAIRMAN in the Chair)

Report on the ATR Pursuant to the Recommendations of JPC on Stock Scam

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): Sir, I lay on the Table, a copy (in English and Hindi) of the Sixteenth Progress Report on the Action Taken Pursuant to the Recommendations of the Joint Parliamentary Committee on Stock Market Scam and matters relating thereto (June, 2011).

[Placed in Library. See No. L.T. 4604/15/11]

- I. Notification of the Ministry of Agriculture.**
- II. Report and Accounts (2008-09) of Madhya Pradesh SAIDC Ltd., Bhopal and related papers.**
- III. MoU between Government of India and various Corporation.**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): Sir, I lay on the Table:—

- I. A copy (in English and Hindi) of the Ministry of Agriculture (Department of Agriculture and Co-operation) Notification No. S.O. 887 (E), dated the 28th April, 2011, publishing the Plant Quarantine (Regulation of Import into India) (First Amendment), Order, 2011, under Section 4(d) of the Destructive Insects and Pests Act, 1919.